

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 18, 2020

No. 126 /Admin. (Services)/2020

Sri **Praveen Kumar Tyagi**, Additional Civil Judge, Junior Division, Kanpur Nagar is promoted and posted as Judge Small Causes Court, Kanpur Nagar vice Sri Rohit Singh.

No. 127 /Admin. (Services)/2020

Sri **Rohit Singh**, Judge Small Causes Court, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Smt. Tanu Bhatnagar.

No. 128 /Admin. (Services)/2020

Smt. **Tanu Bhatnagar**, Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Kanpur Nagar vice Smt. Nisha Jha.

No. 129 /Admin. (Services)/2020

Smt. **Nisha Jha**, Civil Judge, Senior Division, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Sri Harendra Kumar Ojha.

No. 130 /Admin. (Services)/2020

Sri **Harendra Kumar Ojha**, Special Chief Judicial Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar vice Sri Chinta Ram.

No. 131 /Admin. (Services)/2020

Sri **Chinta Ram**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 132 /Admin. (Services)/2020

Sri **Gaurav Prakash**, Civil Judge, Junior Division, Pharenda, Maharajganj is promoted and posted as Secretary (Full Time), District Legal Services Authority, Maharajganj in the vacant court.

No. 133 /Admin. (Services)/2020

Sri **Pappu Kumar Singh**, Civil Judge, Junior Division, Saidpur, Ghazipur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Ghazipur in the vacant court.

No. 134 /Admin. (Services)/2020

Smt. **Anshu Shukla**, Civil Judge, Junior Division (City), Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 135 /Admin. (Services)/2020

Sri **Anshu Mali Pandey**, Civil Judge, Junior Division, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 136 /Admin. (Services)/2020

Sushri **Ruchi Srivastava**, Civil Judge, Junior Division (City), Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 137 /Admin. (Services)/2020

Smt. **Tahreem Khan**, Civil Judge, Junior Division (South), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 138 /Admin. (Services)/2020

Smt. **Apeksha Singh**, Civil Judge, Junior Division, Sitapur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sitapur vice Sri Bhagwan Das Gupta.

No. 139 /Admin. (Services)/2020

Sri **Bhagwan Das Gupta**, Civil Judge, Senior Division (Fast Track Court), Sitapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 140 /Admin. (Services)/2020

Sri **Yogesh Kumar Yadav**, Civil Judge, Junior Division, Fatehabad, Agra is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Agra vice Sri Sundar Pal.

No. 141 /Admin. (Services)/2020

Sri **Sundar Pal**, Civil Judge, Senior Division (Fast Track Court), Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 142 /Admin. (Services)/2020

Sri **Ashutosh Tiwari**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Varanasi vice Sushri Sudha Yadav.

No. 143 /Admin. (Services)/2020

Sushri **Sudha Yadav**, Civil Judge, Senior Division (Fast Track Court), Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 144 /Admin. (Services)/2020

Smt. **Shabina Khan**, Civil Judge, Junior Division, Kushinagar at Padrauna is promoted and posted as Secretary (Full Time), District Legal Services Authority, Kushinagar at Padrauna in the vacant court.

No. 145 /Admin. (Services)/2020

Sri **Anand Kumar Upadhyay**, Civil Judge, Junior Division, Pratapgarh is promoted and posted as Additional Chief Judicial Magistrate, Pratapgarh in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 146 /Admin. (Services)/2020

Sri **Aashish Pandey**, Civil Judge, Junior Division, Utraula, Balrampur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Balrampur in the vacant court.

No. 147 /Admin. (Services)/2020

Sri **Rajiv Mukul Pandey**, Civil Judge, Junior Division, Kunda, Pratapgarh is promoted and posted as Secretary (Full Time), District Legal Services Authority, Pratapgarh in the vacant court.

No. 148 /Admin. (Services)/2020

Smt. **Arti Dwivedi**, Civil Judge, Junior Division, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 149 /Admin. (Services)/2020

Sri **Amir Suhail**, Civil Judge, Junior Division, Nagina, Bijnor is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bijnor vice Smt. Rachna.

No. 150 /Admin. (Services)/2020

Smt. **Rachna**, Civil Judge, Senior Division (Fast Track Court), Bijnor to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 151 /Admin. (Services)/2020

Smt. **Renu Yadav**, Special Judicial Magistrate (CBI), Ghaziabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 152 /Admin. (Services)/2020

Sri **Sachin Kumar Dixit**, Civil Judge, Junior Division, Chhibramau, Kannauj is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kannauj in the vacant court.

No. 153 /Admin. (Services)/2020

Smt. **Saumya Giri**, Civil Judge, Junior Division (West), Allahabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Allahabad vice Sri Tarkeshwari Prasad Singh.

No. 154 /Admin. (Services)/2020

Sri **Tarkeshwari Prasad Singh**, Civil Judge, Senior Division (Fast Track Court), Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 155 /Admin. (Services)/2020

Sushri **Nidhi Yadav**, Metropolitan Magistrate, First Class, Kanpur Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar vice Sri Amit Singh-II.

No. 156 /Admin. (Services)/2020

Sri **Amit Singh-II**, Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 157 /Admin. (Services)/2020

Sri **Nishchal Shukla**, Judicial Magistrate, First Class, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 158 /Admin. (Services)/2020

Sri **Anand Mishra**, Civil Judge, Junior Division, Khaga, Fatehpur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Fatehpur in the vacant court.

No. 159 /Admin. (Services)/2020

Sri **Abhinav Jain**, Civil Judge, Junior Division, Chunar, Mirzapur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mirzapur vice Sushri Pratibha.

No. 160 /Admin. (Services)/2020

Sushri **Pratibha**, Civil Judge, Senior Division (Fast Track Court), Mirzapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 161 /Admin. (Services)/2020

Smt. **Pradipti Singh**, Civil Judge, Junior Division (City), Jaunpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Jaunpur vice Sri Jeevak Kumar Singh.

No. 162 /Admin. (Services)/2020

Sri **Jeevak Kumar Singh**, Civil Judge, Senior Division (Fast Track Court), Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 163 /Admin. (Services)/2020

Smt. **Garima Singh**, Civil Judge, Junior Division, Mauranipur, Jhansi is promoted and posted as Secretary (Full Time), District Legal Services Authority, Jhansi in the vacant court.

No. 164 /Admin. (Services)/2020

Sri **Peeyush Tripathi**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 165 /Admin. (Services)/2020

Sri **Abhinav Tiwari**, Civil Judge, Junior Division, Faizabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Faizabad vice Sushri Suman Tiwari.

No. 166 /Admin. (Services)/2020

Sushri **Suman Tiwari**, Civil Judge, Senior Division (Fast Track Court), Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 167 /Admin. (Services)/2020

Sushri **Preetimala Chaturvedi**, Civil Judge, Junior Division, Bansaon, Gorakhpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gorakhpur vice Sri Ratnam Srivastav.

No. 168 /Admin. (Services)/2020

Sri **Ratnam Srivastav**, Civil Judge, Senior Division (Fast Track Court), Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 169 /Admin. (Services)/2020

Sri **Ambareesh Tripathi**, Judicial Magistrate, First Class, Basti is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Basti vice Sri Kuwar Mitresh Singh Kushwaha.

No. 170 /Admin. (Services)/2020

Sri **Kuwar Mitresh Singh Kushwaha**, Civil Judge, Senior Division (Fast Track Court), Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 171 /Admin. (Services)/2020

Smt. **Indresh**, Civil Judge, Junior Division, Ghaziabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ghaziabad vice Sri Naresh Kumar Diwakar.

No. 172 /Admin. (Services)/2020

Sri **Naresh Kumar Diwakar**, Civil Judge, Senior Division (Fast Track Court), Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 173 /Admin. (Services)/2020

Smt. **Diksha Shree**, Civil Judge, Junior Division, Mathura is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mathura vice Smt. Deepti Yadav.

No. 174 /Admin. (Services)/2020

Smt. **Deepti Yadav**, Civil Judge, Senior Division (Fast Track Court), Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 175 /Admin. (Services)/2020

Sushri **Neha Banaudhia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Secretary (Full Time), District Legal Services Authority, Mathura in the vacant court.

No. 176 /Admin. (Services)/2020

Sri **Satyabir Singh**, Civil Judge, Junior Division, Mau is promoted and posted as Secretary (Full Time), District Legal Services Authority, Mau in the vacant court.

No. 177 /Admin. (Services)/2020

Sri **Amit Kumar**, Civil Judge, Junior Division, Deoria is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Deoria in the vacant court.

No. 178 /Admin. (Services)/2020

Sri **Anupam Kumar Tripathi**, Civil Judge, Junior Division, Kasia, Kushinagar at Padrauna is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kushinagar at Padrauna in the vacant court.

No. 179 /Admin. (Services)/2020

On reversion the regular line, Sushri **Harkiran Kaur**, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 180 /Admin. (Services)/2020

Sri **Vikas Kumar Verma**, Civil Judge, Junior Division, Jewar, Gautambuddh Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gautambuddh Nagar vice Om Pal Singh.

No. 181 /Admin. (Services)/2020

Sri **Om Pal Singh**, Civil Judge, Senior Division (Fast Track Court), Gautambuddh Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 182 /Admin. (Services)/2020

Sri **Satish Kumar Magan**, Civil Judge, Junior Division, Kadipur, Sultanpur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Sultanpur in the vacant court.

No. 183 /Admin. (Services)/2020

Smt. **Divya Chaudhary**, Civil Judge, Junior Division (City), Saharanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Saharanpur vice Sri Rajan Kumar Gond.

No. 184 /Admin. (Services)/2020

Sri **Rajan Kumar Gond**, Civil Judge, Senior Division (Fast Track Court), Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 185 /Admin. (Services)/2020

Smt. **Anisha**, Civil Judge, Junior Division (Koil), Aligarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Aligarh vice Smt. Pratibha Chaudhary.

No. 186 /Admin. (Services)/2020

Smt. **Pratibha Chaudhary**, Civil Judge, Senior Division (Fast Track Court), Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 187 /Admin. (Services)/2020

Smt. **Priya Saxena**, Civil Judge, Junior Division (North), Lucknow is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lucknow vice Sri Vivek Vikram.

No. 188 /Admin. (Services)/2020

Sri **Vivek Vikram**, Civil Judge, Senior Division (Fast Track Court), Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 189 /Admin. (Services)/2020

Sri **Anshuman Dhunna**, Civil Judge, Junior Division, Mawana, Meerut is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Meerut vice Smt. Anupma Singh.

No. 190 /Admin. (Services)/2020

Sri **Anupma Singh**, Civil Judge, Senior Division (Fast Track Court), Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 191 /Admin. (Services)/2020

Sushri **Shivani Tyagi**, Civil Judge, Junior Division, Budhana, Muzaffar Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Muzaffar Nagar in the vacant court.

No. 192 /Admin. (Services)/2020

On reversion to the regular line, Sri **Nitivan Nigam**, Registrar, Land Acquisition Rehabilitation and Resettlement Authority, Moradabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Moradabad vice Smt. Nahid Sultana.

No. 193 /Admin. (Services)/2020

Sushri **Nahid Sultana**, Civil Judge, Senior Division (Fast Track Court), Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 194 /Admin. (Services)/2020

Sri **Abhishek Tripathi**, Civil Judge, Junior Division, Sant Kabir Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sant Kabir Nagar vice Sri Sudhanshu Shekar Upadhyay.

No. 195 /Admin. (Services)/2020

Sri **Sudhanshu Shekar Upadhyay**, Civil Judge, Senior Division (Fast Track Court), Sant Kabir Nagar to be Additional Civil Judge, Senior Division, Sant Kabir Nagar.

No. 196 /Admin. (Services)/2020

Sri **Anupam Dixit**, Civil Judge, Junior Division, Baheri, Bareilly is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bareilly vice Sri Pankaj Kumar.

No. 197 /Admin. (Services)/2020

Sri **Pankaj Kumar**, Civil Judge, Senior Division (Fast Track Court), Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 198 /Admin. (Services)/2020

Sushri **Pragati Singh**, Civil Judge, Junior Division, Ram Sanehi Ghat sitting at Barabanki is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Barabanki vice Sushri Sweta Chandra.

No. 199 /Admin. (Services)/2020

Sushri **Sweta Chandra**, Civil Judge, Senior Division (Fast Track Court), Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 200 /Admin. (Services)/2020

Sri **Abhishek Kumar Vyas**, Civil Judge, Junior Division, Banda is promoted and posted as Secretary (Full Time), District Legal Services Authority, Banda in the vacant court.

BY ORDER OF THE COURT

**Sd/-
(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 40/Admin. (Services)/2020 Dated: Allahabad : January 18, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Chairman, U.P. State Public Services Tribunal, Lucknow.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
9. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. (i) Sushri Harkiran Kaur, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow.
- (ii) Sri Nitivan Nigam, Registrar, Land Acquisition Rehabilitation and Resettlement Authority, Moradabad.

You shall handover charge of your present posts and shall proceed to take over charge of your new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Deputy Registrar (Misc.), High Court, Allahabad.
17. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

19. Private Secretaries to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**